

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 5374
TO BE ANSWERED ON 03RD APRIL, 2025

ESTABLISHMENT OF MEGA FOOD PARKS IN KARNATAKA

5374. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government has any plans for the establishment of new Mega Food Parks in Karnataka and if so, the details thereof;
- (b) whether the seafood and coconut processing industries in Dakshina Kannada and Karnataka are eligible for special incentives to promote their growth and if so, the details thereof;
- (c) whether the Government is considering for setting up of cold storage and food export infrastructure projects in coastal Karnataka to support the region's agro-based industries and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to integrate Farmer Producer Organizations (FPOs) with the food processing sector in Karnataka to enhance value addition and market linkages?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): The Ministry of Food Processing Industries has been implementing Mega Food Park scheme (MFPS), a component scheme of Pradhan Mantri Kisan Sampada Yojana (PMISKY) for creating modern infrastructure for the food processing sector along the value chain from farm to market. As the Ministry does not set up such projects on its own, it invites Proposals from interested entities/organizations through Expression of Interest (EoI) floated from time to time, in accordance with scheme guidelines. State wise allocation has not been made under Mega Food Parks Schemes. Under Mega Food Park scheme, the Ministry has already approved 2 MFPS in the state of Karnataka. The details along with status of Mega Food parks approved in the state of Karnataka is at **Annexure**. There is no plan to approve new Mega Food Parks in Karnataka state as the Mega Food Park scheme has been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities during 15th Finance Commission cycle.

(b) to (d): The Ministry of Food Processing Industries (MoFPI) has been implementing a central sector umbrella scheme called "Pradhan Mantri Kisan Sampada Yojana (PMISKY)" since 2017-18 across the country. The basic objective of the scheme is to ensure overall development of food

processing sector in the country. The scheme aims to achieve the objective by providing incentives for creation of food processing & preservation infrastructure in the country. The PMKSY has 5 on-going component schemes such as Agro Processing Clusters (APC), Integrated Cold Chain and Value Addition Infrastructure (ICC), Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC), Operation Greens (OG) and Setting up/ Up gradation of Food Testing Laboratories (FTL Scheme) to provide financial assistance for setting up of food processing infrastructure in the country. Under the component schemes namely Cold Chain, APC, CEFPPC and OG, following concessions are provided for proposals received from difficult areas such as Integrated Tribal Development Project (ITDP), North Eastern Region, Hilly States etc.:-

- The combined net worth of the applicant should be equal to the grants-in-aid sought in identified difficult areas against 1.5 times in General areas.
- Term loan from the Bank for an amount not less than 10% of the total project cost against 20% in general areas.
- Infusion of equity of at least 10% of the total project cost against 20% in general areas.
- Minimum eligible project cost of Rs.1.00 (one) crore against Rs. 3.00 crore in general areas.
- Grants-in-aid @50% of eligible project cost against @ 35% of the eligible project cost in general areas, subject to a maximum amount of Rs. 5.00 crore in case of CEFPPC scheme, Rs. 10.00 crore in case of APC and Cold Chain schemes and Rs.15.00 crore in case of OG scheme.

All component schemes under PMKSY are demand driven in nature and the proposals under the scheme are invited online through Expression of Interest (EOI) . The scheme is not state/region specific or product specific. Proposals are invited from time to time across the country including remote or underdeveloped areas by floating Expression of Interests (EoIs) in the Ministry's website. Individuals including small farmers as well as entities/ organizations such as FPOs/ FPCs/NGOs/PSUs/Firms/Companies, etc. are eligible to avail benefits under the scheme. Under the scheme of Promotional Activities of MoFPI, Ministry has provided financial assistance to various eligible organizations for organizing events such as seminars, workshops, conferences, exhibitions etc. across the country throughout the year to create awareness among stakeholders including small farmers and Farmers Producers Organizations (FPOs) on various schemes of the Ministry.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA
UNSTARRED QUESTION NO. 5374 ANSWERED ON 03RD APRIL, 2025 REGARDING
ESTABLISHMENT OF MEGA FOOD PARKS IN KARNATAKA.**

SPV/IA Name	State/ UT Name	District Name	Date of Final Approval	Total Project Cost (INR in Cr)	Grant Approve d (INR in Cr)	Grant Release d (INR in Cr)	Status
Integrated Food Park Ltd	Karnataka	Tumkur	29-Mar- 2011	144.33	48.72	48.72	Operational
Favorich Infra Pvt Ltd	Karnataka	Mandya	19-Dec- 2017	113.83	50	37.57	Under Implementat ion
